

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 163 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2020

Name of the Company: Parthdye Chem Pvt Ltd
V/s
Clinch Silicones Pvt Ltd

Section: Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Khyati Punjabi appeared for the Operational Creditor.

The Corporate Debtor appears to be served, we direct Operational Creditor to file proof of service by way of an Affidavit within two weeks.

The matter stands adjourned to 12.10.2020 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 19th day of August, 2020.